

press report appearing in the *Hindustan Times* of the 20th August, 1963 to the effect that persons of Indian origin who have been declared stateless by the Government of Ceylon would be eligible for British citizenship.

(b) if so, whether the said report is correct; and

(c) the details of the British Government's proposal or scheme?

**The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) Yes, Sir.

(b) and (c). Government of India have no official intimation but an indication of the British Government's position in this regard may be had from a report appearing in the *Manchester Guardian* dated the 20th August, 1963. A copy of the report is laid on the Table of the House. [Placed in Library. See No. 1731/63....]

#### "Sainik Samachar"

1944. { Shri A. V. Raghavan;  
Shri Pottekkatt:

Will the Minister of Defence be pleased to state:

(a) whether his Ministry has taken any final decision in the matter of publishing 'Sainik Samachar' in Malayalam; and

(b) if not, the reasons for the delay?

**The Minister of Defence (Shri Y. B. Chavan):** (a) and (b). No. The question is still under examination. It is hoped to take a decision shortly.

#### Attack by Hostile Tribesmen

1945. Shri P. C. Borooah: Will the Prime Minister be pleased to state:

(a) whether it is a fact that hostile Daflas killed another four persons on the 29th June, 1963, at village Cyayan-

gtajoin Kameng Frontier Division in NEFA, the place where the Dafla tribesmen killed 12 Government officials only a month before; and

(b) if so, the measures taken by the authorities to improve the situation and to prevent recurrence of such incidents?

**The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) No, Sir. There were no further casualties at the hands of hostile Daflas after the original incident of 31st May.

(b) After the original incident, administrative control was immediately re-established and within less than two months, all the 32 weapons captured in the raid along with 6,759 rounds of ammunition were recovered. Everyone of the 41 main culprits was identified and taken into custody with the help of the local people themselves. The causes of the incident were probed and found to be purely local.

#### Earth Moving Equipment Manufacturing Factories

1946. Shri M. Rampure: Will the Minister of Defence be pleased to state:

(a) whether Government of Mysore and Madras have approached the Union Government for the establishment of earth moving equipment manufacturing factories in their respective States;

(b) if so, whether Government have considered their request and if so, with what result;

(c) whether they would be with foreign collaboration; and

(d) if so, name of the country and firm collaborating?

**The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah):** (a) Yes.

(b) It has been decided to locate the Heavy Earth Moving Equipment

Manufacturing factory at Kolar in Mysore State.

(c) Yes.

(d) M/S Le Tourneau Westinghouse, Co., U.S.A.

#### Arms Plant

1947. **Shri M. Rampure:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that an arms plant is likely to be set up in India with Soviet and Czech aid; and

(b) if so, the estimated cost and its location?

**The Minister of Defence (Shri Y. B. Chavan):** (a) and (b). Negotiations with various countries for different types of assistance for expanding the Defence Production Base are in progress and it will not be in the public interest to disclose the details of the schemes or the negotiations.

#### भारतीय वायु क्षेत्र का अतिक्रमण

१९४८. **श्री भक्त व्रतन :** क्या प्रतिरक्षा मंत्री १९ अगस्त, १९६३ के अतारांकित प्रश्न संख्या ३६७ के उत्तर के सम्बन्ध में एक विवरण सभा-पटल पर रखने की कृपा करेंगे जिसमें चीनी तथा पाकिस्तानी वायुयानों द्वारा भारतीय वायुक्षेत्र के अतिक्रमण की घटनाओं में से प्रत्येक के स्थान, समय तारीख व भारतीय सीमा के अन्दर दूरी आदि पर प्रकाश डाला गया हो ?

प्रतिरक्षा मंत्री (श्री यशवन्त राव चव्हाण)। इच्छित विवरण सभापटल पर रखा गया है [पुस्तकालय में रखा गया, देखिये संख्या LT-1732/63]

#### Ramanadhi Reservoir Scheme

1949. { **Shri M. P. Swamy:**  
**Shri Paramasivan:**

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Ramanadhi Reservoir Scheme in

Tirunelveli District of Madras State has not been approved by the Planning Commission for inclusion in the State's Third Plan; and

(b) if so, the reasons therefor?

**The Deputy Minister in the Ministry of Labour & Employment and for Planning (Shri C. R. Pattabhi Raman):** (a) Yes, Sir.

(b) Ramanadhi Reservoir Scheme was not proposed for inclusion in the Third Plan by the State Government at the time of formulation of the Third Plan. Later, the State Government sponsored it, in their draft Annual Plan for 1963-64, for inclusion in the Plan. At the time of Annual Plan discussions for 1963-64, in December, 1962, it was stated that the State Government would send the prescribed proforma for the scheme shortly. This was, however, not received. The State Government was advised in June, 1963 that the position regarding inclusion of this scheme in the State's Third Plan could be reviewed only after the prescribed proforma containing basic information of the scheme had been received and examined. This was received in August, 1963 and is under examination, in consultation with the State Government. The financial return from this project is only 0.33%. It has been suggested to the State authorities that they might further examine the position regarding the overall economics of the scheme. This information is awaited from the State Government.

#### Passports for Israel

1950. **Shri Hari Vishnu Kamath:** Will the Prime Minister be pleased to state:

(a) the number of applications for passports to Israel received from Indian citizens annually from 1951-52 to 1962-63 and from 1st April 1963 to date;

(b) the number of passports granted during each year of the aforesaid periods;